

**PUBLIC NOTICE**

1. Justice (Retd.) R M Lodha Committee in the matter of PACL Limited (“Committee”) has received over 29,000 documents pertaining to the properties of PACL, its group entities and related parties. Scanned copies of the documents pertaining to the said properties currently available for sale (the “Properties”) are accessible on the Committee’s website - [www.auctionpacl.com](http://www.auctionpacl.com).

A Zone-wise distribution of the Properties is as under:

<b>Zone-wise details of the Properties</b>		
<b>Name of the State</b>	<b>Zone</b>	<b>No. of Properties</b>
Assam	East	1
Bihar		33
Chhattisgarh		104
JHARKHAND		1
Odisha		546
West Bengal		905
<b>Zone Sub -Total</b>		<b>1,590</b>
Chandigarh	North	5
Delhi		373
Haryana		769
Himachal Pradesh		11
Punjab		2,405
Uttar Pradesh		428
Uttarakhand		368
<b>Zone Sub -Total</b>		<b>4,359</b>
Andhra Pradesh	South	612
Karnataka		1,090
Kerala		4
Tamil Nadu		10,284
Telangana		973
<b>Zone Sub -Total</b>		<b>12,963</b>
Goa	West	24
Gujarat		188
Madhya Pradesh		4,498
Maharashtra		1,449
Rajasthan		3,903
<b>Zone Sub -Total</b>		<b>10,062</b>
<b>Grand Total</b>		<b>28,974</b>

2. The Hon'ble Supreme Court by order dated July 30, 2019 has inter alia observed "*...We also leave it open to the Committee to receive any further offers and to explore them after duly publishing a further notice on the website....*".
3. The Committee, in pursuance of the aforementioned order invites Expression of Interest (Eoi) from prospective buyers clearly indicating therein, list of properties in each zone, its circle rate, the offer amount and other relevant details.
4. The proposal should be for properties in each zone aggregating in value not less than Rs. 1000 crore.
5. All proposals may be submitted to the Nodal Officer cum Secretary, Justice (Retd.) R.M. Lodha Committee (In the matter of PACL Ltd.) either by email to [committeepacl@sebi.gov.in](mailto:committeepacl@sebi.gov.in) or forwarded to **SEBI Bhavan, BKC, Plot No.C4-A, 'G' Block, Bandra-Kurla Complex, Bandra (East), Mumbai – 400051**. All proposals received, would be uploaded on the SEBI website and recommendations of the Committee thereon would be submitted to the Hon'ble Supreme Court.
6. Last date of receipt of proposals is **September 09, 2019**.

Mumbai

August 19, 2019